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Title: Need to provide adequate compensation to the victims of cyclone 'Aila' that devastated the areas of Sundarbans and Jaynagar Parliamentary Constituency in West Bengal.

DR. TARUN MANDAL (JAYNAGAR): My Constituency Jaynagar in Sunderbans faced the wrath of cyclone 'Aila' in the year May 2009 and since then due to inundation of farming land with salty water, farmers failed to produce agricultural products, particularly paddy. This will be consecutive third year of their deprivation. Finding no suitable job within the vicinity, most of the working people had to migrate in other states for their livelihood. The earlier State Government in West Bengal had not arranged for their compensation nor came forward to give money for their houses damaged due to devastating cyclone. Many of the people had to remain in the open during this rainy season.

I would, therefore, urge upon the Union and State Government to give adequate compensation for the 'Aila' victims of Sunderbans and release money for rebuilding their houses.

...(Interruptions)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet tomorrow at 11.00 a.m. on 9th August, 2011.

12.05 hrs.

The Lok Sabha then adjourned till Eleven of the Clock

on Tuesday, August 9, 2011/Sravana 18, 1933 (Saka).

* The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.